

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )  
(Chennai Circuit Bench)**

**Appeal nos.197, 198, 199, 200, 201, 208 of 2012  
and Appeal no. 6 of 2013**

**Dated : 8<sup>th</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Appeal No. 197 of 2012**

**Beta Wind Farm Pvt. Ltd. ...Appellant(s)  
Versus  
Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Rahul Balaji  
Mr. Raguvaran Gopalan**

**Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1  
Mr. S. Vallinayagam for R-2**

**Appeal No.198 of 2012**

**M/s Indian Wind Power Association ...Appellant(s)  
Versus**

**Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Rahul Balaji  
Mr. Raguvaran Gopalan**

**Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1  
Mr. S. Vallinayagam for R-2**

**Appeal No. 199 of 2012 &  
IA no.322 of 2012**

**The South Indian Sugar Mills Association Tamil Nadu ...Appellant(s)  
& Ors  
Versus  
Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) :** Mr. Rahul Balaji  
Mr. Raguvaran Gopalan

**Counsel for the Respondent (s) :** Mr. R. Selvakumar for R-1  
Mr. S. Vallinayagam for R-2

**Appeal No. 200 of 2012**

**The Southern Indian Mills Association** ...Appellant(s)

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Ors.** ...Respondent(s)

**Counsel for the Appellant(s) :** Mr. N.L. Rajah, Sr. Adv.

**Counsel for the Respondent (s) :** Mr. R. Selvakumar for R-1  
Mr. S. Vallinayagam for R-2

**Appeal No. 201 of 2012 &  
IA no. 324 of 2012**

**Indian Wind Turbine Manufacture's Association & Ors.** ...Appellant(s)

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Anr.** ... Respondent(s)

**Counsel for the Appellant(s) :** Mr. Hemant Singh

**Counsel for the Respondent (s) :** Mr. R. Selvakumar for R-1  
Mr. S. Vallinayagam for R-2

**Appeal No. 208 of 2012 &  
IA nos. 333 of 2012, 334 of 2012 and 335 of 2012**

**Tamil Nadu Spinning Mills Association** ...Appellant(s)

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Anr.** ...Respondent(s)

**Counsel for the Appellant(s) :** Mr. R.S. Pandiyaraj  
Mr. S.P. Parthasarathy

**Counsel for the Respondent (s) :** Mr. R. Selvakumar for R-1  
Mr. S. Vallinayagam for R-2

**Appeal No. 6 of 2013**  
**IA nos. 19 of 2013, 20 of 2013 & 21 of 2013**

**India Spinning Mill Owners Association** **...Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission  
& Ors.** **...Respondent(s)**

**Counsel for the Appellant(s) : Mr. R. Sreerangan**

**Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1  
Mr. S. Vallinayagam**

**ORDER**

We have heard the Learned Senior Counsel and Learned Counsel appearing in all these Appeals except Appeal No. 199 of 2012.

The Learned Counsel for the Respondents have filed their respective replies.

The Learned Senior Counsel and Learned Counsel for the Appellants are directed to file their respective comprehensive written submissions on or before 4.2.2013 after serving copy on the other side.

The Learned Counsel for the Appellants are also at liberty to file rejoinder, if any.

Post the matter for reporting compliance and making further submissions on **11.2.2013 and 12.2.2013 at Chennai Circuit Bench.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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